CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Coram:
Shri Gireesh B Pradhan, Chairperson
Shri V.S. Verma, Member
Shri M. Deena Dayalan, Member
Shri A.K. Singhal, Member

No. L-1/44/2010-CERC Date of Order: 23.12.2013

In the matter of

Approval of slab rates for POC charges and losses for the period January to March, 2014, under the Central Electricity Regulatory Commission (Sharing of Inter State Transmission Charges and Losses) Regulations, 2010 and amendments thereto.

And In the matter of National Load Despatch Centre

..... Respondent

ORDER

1. Sub-clause (I) of clause (1) of Regulation 7 of the Central Electricity Regulatory Commission (Sharing of Inter State Transmission Charges and Losses) Regulations, 2010 as amended from time to time (hereafter called the "Sharing Regulations"), provide for three slabs in the POC charges as follows:

"Provided further that there shall be three slab rates for injection and demand PoC charges for the year upto 2013-14, after which the same shall be rationalized in the year 2014-15 based on a review by the Commission."

2. Similarly, sub-clause(s) of clause (1) of Regulation 7 of Sharing Regulations provide for slabs in transmission losses as follows:

"Provided that there shall be slab for transmission losses in percentage for the year 2011-12 or for such period the Commission may consider appropriate."

3. The Implementing Agency vide its letter dated 19.12.2013 has informed the Commission that the average rate in Rs./MW/Month works out to be 103280/- and 80056/- for NEW Grid and SR Grid respectively, which shall be considered as the Uniform Charge for the Uniform Charge component for the purpose of determination of transmission charges. This Uniform Charge rate has been rounded off in terms of paisa/unit to the 0.01 paisa, i.e. 14.34 paisa/unit and 11.12 paisa/ unit for NEW Grid and SR Grid respectively. The details of the computation are given below:

Period January to March, 2014 (Q4)										
	NEW	Grid	SR Grid							
MTC	LTA + MTOA	Uniform Rate		MTC	LTA + MTOA	Uniform	Rate			
Rs. Cr	MW	Rs./ MW/ Month	Paisa/ Unit	Rs./Cr	MW	Rs./ MW/ Month	Paisa/ Unit			
1090	1,05,585	1,03,280	14.34	169	21,158	80,055	11.12			

- 4. POSOCO has proposed that, keeping in line with the past practice, three slab rates with a differential of ₹15000/MW/Month and 2 paisa/Unit may be considered for calculating the rates of PoC Charges.
- 5. We approve the following slab rates for injection and demand PoC charges for the three month period from 1.1.2014 to 31.3.2014:

PoC Slab	NEW GRID	SR GRID	NEW GRID	SR GRID
	(Rs./ MW/ Month)	(Rs./ MW/ Month)	(paisa/ unit)	(paisa/ unit)
Tier-I	88,280	65,055	12.34	9.12
Tier-II	1,03,280	80,055	14.34	11.12
Tier-III	1,18,280	95,055	16.34	13.12

6. The Implementing Agency has also requested for permitting slabs in the case of transmission losses on regional basis and has proposed losses in the slabs, average loss percentage, average -0.3% and average +0.3% for each Region.

7. We approve the slabs of % losses as proposed by the Implementing Agency for the three month period from 1.1.2014 to 31.3.2014, for the reasons as given in para 7 of the Commission's Order No. L-1/44/2010-CERC dated 22.6.2011.

-sd-(A.K. Singhal) Member -sd-(M. Deena Dayalan) Member -sd-(V.S. Verma) Member -sd-(Gireesh B Pradhan) Chairperson